

Annexure-1
Name of the corporate debtor: TIRUPATI JUTE INDUSTRIES LTD.; Date of commencement of liquidation:13-02-2019; List of stakeholders as on: 06-12-2022

List of secured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	THE FEDERAL BANK LTD.	L65191KL1931PLC000368	02-03-2019	28,66,15,091.00	28,66,15,091.00	CASH CREDIT (INCLUSIVE OF INTEREST)	28,66,15,091.00		Primary security- Hypothecation of stock i.e RM, SIP & FG and book debts with 25% margin on Stock and 50 % margin on book debts. Collateral security:- ALL THAT the and,heriditaments and premises covered with various structures, shed, constructions, dwelling houses,containing an area of 16 Bighas, 15 Cottahs and 9 Chittaks out of 18 Bighas, 8 Cottahs and 14 Chittacks [1 Bigha, 13 Cottahs and 5 Chittacks (24,000 sq ft) excluded as the areas is leased out to M/s. Stylish Interlocking Paver Pvt. Ltd. as per deed No.1050 dt.22.2.2000) lying and situated at Premises No 220/2, Naskarpara Road, Howrah and housing the plant and Machineries hypothecated to the Bank as well and butted and bounded on East by 113 and 113/4,Shiv Gopal Banerjee Lane, West by: 223/A,Naskarpara Road and 1& 1C, Nabin Ghosh Lane, North by Naskarpara Road and South by 85 to 87,Shiv Gopal Banerjee Lane. (Charged to Both Cash Credit and Term loan account)							
				2,10,07,871.74	2,10,07,871.74	TERM LOAN (INCLUSIVE OF INTEREST)	21007871.74		i) EM of additional charge on the property mortgaged to Cash Credit limit. ii) Hypothecation of Plant and Machinery and other fixed assets and equipment at the manufacturing unit in the premises No.220/2,Naskarpara Road, Howrah. Guarantors: 1) Ms. Rashmi Sharma 2) Mr. Krishna Kumar Jhavar 3) Mr. Ashok Kumar Mall 4) Mr. Ram Ratan Chowdhury 5) Mr. Dilip Kumar Chowdhury							
			TOTAL	30,76,22,962.74	30,76,22,962.74		307622962.74	YES		-	51.18	-	-	-	-	
2	CITY UNION BANK	L65110TN1904PLC001287	15-03-2019	2,77,14,900.00	2,77,14,900.00	OLCC (INCLUSIVE OF INTEREST)	2,77,14,900.00		ALL THAT PIECE AND PARCELOF LAND WITH STRUCTURES STANDING THEREON MEASURING AN AREA OF 24000 SQ. FT. AT PREMISES NO. 220/2,NASKAR PARA ROAD,UNDER HOWRAH MUNICIPAL CORPORATION ,HOWRAH-711107							GUARANTEE AGREEMENT ISSUED FOR AND BEHALF OF STYLISH INTERLOCKING PAVERS PVT. LTD.
				45,68,672.00	45,68,672.00	TERM LOAN (INCLUSIVE OF INTEREST)	45,68,672.00		ALL THAT PIECE AND PARCELOF LAND WITH STRUCTURES STANDING THEREON MEASURING AN AREA OF 24000 SQ. FT. AT PREMISES NO. 220/2,NASKAR PARA ROAD,UNDER HOWRAH MUNICIPAL CORPORATION ,HOWRAH-711107							GUARANTEE AGREEMENT ISSUED FOR AND BEHALF OF STYLISH INTERLOCKING PAVERS PVT. LTD.
			TOTAL	3,22,83,572.00	3,22,83,572.00		3,22,83,572.00	YES		-	5.37	-	-	-	-	
			AGGREGATE	33,99,06,534.74	33,99,06,534.74											

NOTE-The Liquidator shall revise the amounts of claims admitted, when he comes across additional information warranting such revision.